

(b) what amount Government propose to invest for places of tourist attraction, separately?

THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI A. P. SHARMA): (a) Although there is no such proposal in the Central Sector, it is understood that the State Government has constituted under their Tourism Department a council for tourism development in the U.P. Hill areas namely Rajya Paryatan Vikas Parvatiya Kshetra Parishad in March' 1980 and also Regional Hill Development Councils namely Prabhagiya Salahakar Samiti, Kumaon Region and Prabhagiya Salahakar Samiti, Garhwal Region, in 1979 for promotion of tourism in the Uttar Pradesh hill areas.

(b) As the U.P. hill areas offer ample opportunities for trekking, it is proposed to develop trekking facilities/promote trekking tours in the U.P. hills. The State Government has been requested to send their proposals in this regard and investment to be made will depend on the proposals received and availability of resources in the Central Sector.

Proposal to lift ban on import of photographic instruments and equipments

8648. **SHRI SUBHASH CHANDRA BOSE ALLURI:** Will the Minister of COMMERCE be pleased to state:

(a) whether Government have decided to lift the ban imposed on import of photographic instruments and equipments; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI KHURSHED ALAM KHAN): (a) and (b). Photographic instruments/equipment were taken out of the Banned list of Capital Goods in the Import Policy under the Ministry of Commerce Public Notice No. 7-ITC(PN)/81 dated the 24th February, 1981. Applications for their import by actual Users can accordingly be considered on merits having regard to indigenous production.

पोस्ट की भूसी पर आधारित एल्कोलाइड फैक्ट्री की स्थापना

8649. **श्री फूल चन्द वर्मा:** क्या वित्त मंत्री यह बताने की कृपा करेंगे कि :

(क) पोस्ट की भूसी पर आधारित एल्कोलाइड फैक्ट्री की स्थापन करने में विलम्ब के क्या कारण हैं ;

(ख) क्या उसके लिए स्वदेशी टेक्नोलोजी उपलब्ध है ;

(ग) यदि हां, तो इसका उपयोग न करने और इस फैक्ट्री की स्थापना के लिए विदेशी टेक्नोलोजी और सहयोग पर आश्रित रहने के क्या कारण हैं ; और

(घ) इस फैक्ट्री की स्थापना के लिए किस स्थान को चुना गया है ?

वित्त मंत्रालय में राज्य मंत्री (श्री सवाई सिंह सिसोदिया) : (क) से (घ) नारकोटि कच्ची सामग्री की विश्व में मांग से अधिक सप्लाई और अन्तर्राष्ट्रीय बाजार में उसके मूल्य में आई भारी गिरावट के कारण, चीरा लगेपोस्त के डोडो से एल्कोलायड निकालने की परियोजना स्थापित करने का विचार फिलहाल छोड़ देने का फैसला किया गया है।

Aluminium plant at Ratnagiri

8650. **SHRI S. B. PATIL:** Will the Minister of STEEL AND MINES be pleased to state:

(a) whether it is a fact that his Ministry has the proposal of including aluminium plant at Ratnagiri in the Sixth Five Year Plan, was discussed with the Planning Commission; and

(b) if so, the outcome of the said discussion?

THE MINISTER OF COMMERCE AND STEEL AND MINES (SHRI PRANAB MUKHERJEE): (a) and

(b) The Ratnagiri aluminium project was among the projects reviewed with the Planning Commission in connection with the formulation of the Sixth Five Year Plan. The review showed that the project would not be economic unless sizes of the plants were scaled up and a more modern technology which saved on energy consumption was adopted. It was, therefore, decided to conduct further explorations in the area with a view to establishing additional reserves of bauxite required to sustain a larger alumina plant. Depending on the results of the exploration and availability of adequate power, a decision will be taken.

Reorganisation of L.I.C.

8651. SHRI R. L. BHATIA: Will the Minister of FINANCE be pleased to state:

(a) whether the scheme to reorganise the Life Insurance Corporation of India into five independent units has since been worked out in his Ministry;

(b) if so, its broad outlines; and

(c) if not, how long will it take to do needful and give the scheme final shape?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI MAGANBHAI BAROT): (a) to (c). Details of the scheme to give effect to the decision to reorganise the Life Insurance Corporation of India are being worked out on a priority basis.

अफीम की खेती के अधीन क्षेत्र

8652. श्री बी० आर० नहाटा : क्या वित्त मंत्री यह बताने की कृपा करेंगे कि :

(क) वर्ष 1976-77 के दौरान अफीम की खेती के अधीन कितना क्षेत्रफल था और 1976-77 से इस वर्ष तक प्रती वर्ष अफीम की खेती के अन्तर्गत कितना क्षेत्रफल रहा ;

(ख) प्रत्येक जिले में पिछले तीन वर्षों में कितनी अफीम पैदा हुई; और

(ग) इन तीन वर्षों में उत्पादित अफीम का उपयोग किस प्रकार किया गया ?

वित्त मंत्रालय में राज्य मंत्री (श्री सवाई सिंह सिसोदिया): (क) वर्ष 1976-77 से 1980-81 के दौरान, जितने रकबे पर पोस्त की काश्त की गई, वह निम्नानुसार है :-

वर्ष	लाइसेंशुदा रकबा (हेक्टेयर)	रकबा जिससे उपज ली गयी (हेक्टेयर)
1976-77	60,030	57,224
1977-78	66,339	63,685
1978-79	53,698	52,083
1979-80	40,172	35,166
1980-81	36,828	-

(ख) सूचना एकत्र की जा रही है और सदन-पटल पर रख दी जायगी।

(ग) देश में उत्पादित अफीम का इस्तेमाल निम्नलिखित के संबंध में किया किया गया था।

(1) निर्यात।

(2) गार्जपुर और नमच स्थित सरकारी अफीम और एल्कालायड कारखानों में अफीम एल्कालायडों का निर्माण।

(3) औषधीय अफीम बट्टी और औषधीय अफीम चूर्ण का निर्माण, जो सम्बन्धित राज्य सरकार द्वारा जारी किये गये परमिटों पर भेषजीय उद्योग को सप्लाई किये जाते हैं।